

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 27<sup>th</sup> August, 2018

**No.** HC.VII-167 (Pt.-IV)/2014/4925/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers for the course shown against their names, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi, in the following manner-

Sl. No.	Course Name	Course Dates	Nominations	Contact Details
1.	Course on Wildlife Crime and Forensic Science	8 – 11 Oct., 2018	1. Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	Mob. No. 97060-68392 e-mail: <a href="mailto:mbshrma@yahoo.com">mbshrma@yahoo.com</a> <a href="mailto:dj-sonitpur@nic.in">dj-sonitpur@nic.in</a>
			2. Smti Mamta Bhadani, Chief Judicial Magistrate, Karbi Anglong, Diphu	Mob. No. 94353-56910 e-mail: <a href="mailto:mamtabhadaniassam@gmail.com">mamtabhadaniassam@gmail.com</a> <a href="mailto:dsjka17@gmail.com">dsjka17@gmail.com</a>
2.	Course on Management of Criminal Behaviour	22 – 26 Oct., 2018	1. Smti Farhana Sultana, Civil Judge & Asstt. Sessions Judge, Jorhat	Mob. No. 94350-61181 e-mail <a href="mailto:f.sultana.ngn@gmail.com">f.sultana.ngn@gmail.com</a> <a href="mailto:dj-jorhat@nic.in">dj-jorhat@nic.in</a>
			2. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Morigaon	Mob. No. 98599-33404 e-mail: <a href="mailto:milihborah@gmail.com">milihborah@gmail.com</a> <a href="mailto:dj-morigaon@nic.in">dj-morigaon@nic.in</a>
3.	Course on Speaker Identification and Tape Authentication	24 – 26 Oct., 2018	1. Shri Pranab Sarma, Addl. Chief Judicial Magistrate, Goalpara	Mob. No. 94350-40549 e-mail: <a href="mailto:pmonisarma@gmail.com">pmonisarma@gmail.com</a> <a href="mailto:dj-goalpara@nic.in">dj-goalpara@nic.in</a>
			2. Shri Akhtabul Ala, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati	Mob. No. 97066-49802 e-mail: <a href="mailto:akhtabul@rediffmail.com">akhtabul@rediffmail.com</a> <a href="mailto:dj-kamrup@nic.in">dj-kamrup@nic.in</a>
4.	Course on Cyber Forensics	29 Oct. – 2 Nov., 2018	1. Shri Rana Dutta, Chief Judicial Magistrate, Hailakandi	Mob. No. 98640-46549 e-mail: <a href="mailto:ranadutta79@gmail.com">ranadutta79@gmail.com</a> <a href="mailto:dj-hailakandi@nic.in">dj-hailakandi@nic.in</a>

			2. Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon	Mob. No. 98641-77222 e-mail: <a href="mailto:idasnk@gmail.com">idasnk@gmail.com</a> <a href="mailto:dj-morigaon@nic.in">dj-morigaon@nic.in</a>
5.	Course on Victimology and Victim Justice	12 – 14 Nov., 2018	1. Smti Sangita Haloi, Judicial Magistrate, 1 <sup>st</sup> Class, Dhubri	Mob. No. 96786-80990 e-mail: <a href="mailto:sangitahaloi59@gmail.com">sangitahaloi59@gmail.com</a> <a href="mailto:dj-dhubri@nic.in">dj-dhubri@nic.in</a>
			2. Smti Syeda Farida Afzal Zinnat, Addl. Chief Judicial Magistrate, Sivasagar	Mob. No. 96780-28385 e-mail: <a href="mailto:fzinnat@gmail.com">fzinnat@gmail.com</a> <a href="mailto:dj-sivasagar@nic.in">dj-sivasagar@nic.in</a>

The Officers are to attend the programme accordingly.

The nominated officers are informed that any request for exemption from participating in the aforesaid programmes will not be entertained.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/4926 - 4944/A dated 27.08.2018

Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Sonitpur, Tezpur / Karbi Anglong / Jorhat / Morigaon / Goalpara / Hailakandi / Dhubri / Sivasagar. He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.
7. All the nominated participants.


**The nominated officers are advised to visit the website <[www.nicfs.gov.in](http://www.nicfs.gov.in)> from time to time to get information about the**

**courses. Nominated officers must not proceed without acceptance of nomination. The list of accepted nominees can be downloaded from the aforesaid website under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course.**

**Limited hostel accommodation on single occupancy basis is provided on first-come-first served basis. As the hostel accommodation is limited, officers nominated for the courses are encouraged to make their own arrangement of accommodation, if possible. Details can be ascertained from Hostel Warden, Telefax 011-27525083**

8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
10. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 27.8.18  
Registrar (Judicial)